

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 65 of 2013 &
I.A.No. 103 of 2013**

Dated : 18th April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Lanco Amarkantak Power Ltd.Appellant(s)
Versus
Haryana Electricity
Regulatory Commission & Ors.Respondent (s)**

**Counsel for the Appellant (s): Mr. Sakya Singha Chaudhuri
Mr. Akhil Sibbal**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran,
Mr. Apoorve Karol,
Mr. Chirag Kher for R.2
Mr. Varun Pathak
Ms. Puja Priyadarshini for R.3
Ms. Suparna Srivastava for R.4**

ORDER

Post the matter on **08.05.2013** for hearing.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Vs/ak